COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 152 of 2015

Dated: 26th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Punjab State Transmission Corpn. Ltd. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on 22.05.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt